GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 92 ANSWERED ON 13/12/2022

REPAIR OF ROADS UNDER PMGSY-III

*92. SHRI SHRINIWAS PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Budget provisions made for reconstruction and repair of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY)-III for Satara Parliamentary Constituency during the last three years and the current year;
- (b) the number of roads upgraded and repaired under PMGSY-III in the above Constituency during the said period;
- (c) the details of funds allocated and released by the Government for the above purpose for the said Constituency; and
- (d) the target length of roads likely to be completed in the above Constituency during 2022?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. *92 due for answer on 13.12.2022.

- (a) 'Rural road' is a State subject. As per the pogramme guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), reconstruction and maintenance of roads constructed under the programme is the responsibility of the State Governments. As PMGSY is a one-time assistance programme for construction of rural roads, there is no provision under it for re-construction and repair of roads. Central funds are released to the State Government for construction and upgradation of roads which are sanctioned under various interventions of PMGSY.
- (b) to (d) The funds for implementation of PMGSY are released to the States/ UTs on the basis of the proposals received from them and also depend on works in hand, execution capacity and unspent funds. Further release of funds to the Programme Implementation Units (PIUs) is done by the State Governments depending upon the absorption capacity of the PIUs.

Parliamentary Constituency wise details for PMGSY are not maintained in the Ministry. The state of Maharashtra was sanctioned road works under PMGSY-III during financial year 2020-21 and 2021-22. Expenditure incurred under PMGSY-III in Satara district during the last three years and the current year (till 10th December 2022) is Rs. 3.72 crore.

All works under PMGSY-I & II have already been completed in Satara district. Under PMGSY III, 2 road works of total 11.165 km length have been sanctioned, out of which one work of 5.78 km road length has been completed. The implementation period of PMGSY-III is up to March 2025.
